

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.118 of 2010

&

Appeal No. 13 of 2011

Dated :22nd July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Magnum Power Corporation Limited

... Appellant (s)

Versus

H.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Ms. Radhika Arora
Mr. Prashant Mehta

Counsel for the Respondent (s) : Ms. Surbhi Sharma for R.1
Ms. Ruchi G. Narula &
Ms. Nidhi Minocha for R.2

ORDER

At the request of the learned counsel for Respondent No.2, post
the matter on **25.07.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS